

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2024 AT 01:30 P.M.

TC/CP. Nos.	CA/IA No.	Section /Rule	Name of Parties
CP(IB)/43/95/AMR/2023		95 of IBC	State Bank of India Vs. Mr. S. Sreedhar Reddy & M/s. Panyam Cements & Minerals Industries Ltd

ORDER

Present: Ms. Sarvani Desiraju, Ld. Counsel for the FC.

Mr. E. Venkateshwar Reddy, Proxy Counsel for the Respondent.

For hearing, list the matter on 04.09.2024.

Sd/-

SANJAY PURI
MEMBER (TECHNICAL)

Sd/-

RAJEEV BHARDWAJ
MEMBER (JUDICIAL)